National Company Law Tribunal

Allahabad Bench

CPNO. 44/2016

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE

NATIONAL COMPANY LAW TRIBUNAL ON 26.10.2017

NAME OF THE COMPANY: Shum Floor Mills Put Litel

SECTION OF THE COMPANIES ACT: 391/394 of the Companies Act of 1956

SI. NO. Name Designation Representation Signature

1. Suyash Reported Designation Representation Signature

2. M. K. BAKAR BURNEL ROLLANDE SIGNATURE

2. M. K. BAKAR BURNEL SIGNATURE

2. M. K. BAKAR BURNEL SIGNATURE

3. M. BURNEL SIG

CP NO.44/2016

Sh. Suyash Agarwal, Advocate for the petitioner company. Sh. M.K. Bagri, OL for the Central Government.

Argument on behalf of the Central Government are heard and the order in the present company petition is reserved.

Dated:26.10.2017

H.P. Chaturvedi, Member (Judicial)

Typed by: Kavya Prakash Srivastava (Stenographer)